

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 238 of 2020

IN THE MATTER OF:

Mohindra Kumar Setia & Anr.

...Appellants

Versus

Satguru Buildwell Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Amol Vyas and Mr. Saumil Sharma, Advocates.

For Respondents: Ms. Nivedita R Sarda, Advocate for R - 1 to 6.

O R D E R
(Virtual Mode)

19.03.2021 Rejoinder has been filed on behalf of the Appellant which is taken on record.

Parties may file brief Written Submissions not more than three pages along with supported by relevant case law within two weeks.

List the Appeal 'For Hearing' on **3rd May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)